

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 29<sup>th</sup> January, 2016  
TIME: 11:10 AM**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 42/2016	Rajeev Rai Vs. Union of India & Ors.	Lotus Law Partners for Applicant
2.	Original Application No. 46/2016	D. M. Bhalla Vs. Union of India & Ors.	Mr. D. M. Bhalla, Applicant in person
3.	<b>M.A. No. 80/2016</b> in Original Application No. 59/2012	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Tanay Ayde & Mr. Y. D. Sharma, Adv. for Applicant in M.A.
4.	<b>M.A. No. 85/2016 &amp; M.A. No. 86/2016</b> in Original Application No. 34 (T <sub>HC</sub> )/2014 (CW 2844/2011)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Vinay Kothari, Adv. for Applicant in M.As. (R – 9)
5.	<b>M.A. No. 89/2016</b> in Original Application No. 519/2014	Abhishek Garg Vs. Secretary MDA (Meerut)	Mr. Sharad Chauhan, Adv.
<b>FOR COMPLETION OF PLEADINGS</b>			
6.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-2, 3, 5 to 9 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-4
7.	Original Application No. 486/2015	Ishan Jha Vs. State of U.P. & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1, 4 to 6 Mr. Pradeep Misra & Ms. Daleep Dhyani, Adv. for R-2 Mr. Rajkumar, Adv. with Mr. Bhupinder, LA for CPCB
8.	Original Application No. 513/2015 (M.A. No. 1243/2015)	Mohd. Ayoub Vs. NCT of Delhi & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Ms. Puja Kalra, Adv. for R-3
<b>FOR HEARING</b>			
9.	Original Application No.123/2015 (M.A.No.354/2015)	Jai Hind Vs. Central Pollution Control Board & Ors.	Mr. Gaurav Kumar Bansal, Adv. for the Applicant  Ms. Savitri Pandey, Adv. for R-2 & 5 Mr. Pradeep Misra, Mr. Daleep Kumar Dhayani, Adv. for R-3 & R-4 Mr. Bhupinder Kumar, LA for CPCB

10.	Original Application No. 180/2015	Sushil Raghav Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Ms. P. Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Dr. Indra Pratap Singh for R-5 Mr. Raman Yadav, Adv. for R-6 Mr. Kunal Soni & Rohit Raj Sachan, Adv. Ms. Taruna A. Prasad, Adv. for MoEF
11.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015 & <b>M.A. No. 87/2016</b> )	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr.Raman Yadav & Mr.Dalsher Singh,Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Sharirq Ahmed, Adv. Mr. Raj Kumar, Adv. for CPCB

**DATE: 29<sup>th</sup> January, 2016**  
**TIME : After the above Bench**

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

<b>FOR HEARING</b>			
1.	M.A. No. 640/2015, M.A. No. 1195/2015, M.A. No. 1/2016 & M.A. No. 2/2016 In Original Application No. 177/2013 <b>(PH)</b>	Sushil Raghav Vs. State of UP & Ors	Mr. R. Venkatraman, Adv. for Applicant  Mr. Raman Yadav & Mr. Dalshar Singh, Adv. for R-1 to 3 Ms. Savitri Pandey, Adv. Mr. Rajesh Raina, Adv. for R-4 Mr. Ashish S. Kulshrestha, Adv. for UPSIDC Dr. Indra Pratap Singh for R-5 Ms. Reena Singh, AAG for R-6 Ms. Sakshi, Adv. for R-7 & 8 Mr. Ashish S. Kulshrestha, Adv. for UPSIDC Mr. Sudhir Nagar, Adv. for Applicant in M.A. No. 1/2016 & 2/2016

**DATE: 29<sup>th</sup> January, 2016**  
**TIME : After the above Bench**

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

<b>FOR HEARING</b>			
1.	Appeal No. 39/2012 (M.A No. 811/2013) <b>(PH)</b>	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant  Mr. Divya Prakash Pandey, Adv. for R-1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Adv. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav & Mr. Sanyam Saxena, Adv. for R-4

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)